GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1359 TO BE ANSWERED ON 03.03.2016

ASSESSMENT OF PMGSY

1359. SHRIMATI POONAM MAHAJAN; SHRI MULLAPALLY RAMACHANDRAN; SHRIMATE RITI PATHAK; SHRI Y.V. SUBBA REDDY SHRI P.K. BIJU SHRI C.R. CHAUDHARY

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has reviewed the implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) over the last three years in the country;
- (b) if so, the details and the outcome thereof indicating the projects completed and pending under the scheme, State/UT-wise including Madhya Pradesh, Andhra Pradesh, Kerela and Rajasthan;
- (c) whether the Government has assessed the need of development of roads in the rural districts of the States under the PMGSY for the next five years to generate more jobs and improve rural connectivity;
- (d) if so, the details of such proposals along with the funds allocated/proposed to be allocated for the purpose during the said period, State/UT-wise including the States mentioned above; and
- (e) the additional monitoring mechanism that the Government proposes to put in place for better and effective implementation of the Scheme?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): The Ministry of Rural Development regularly reviews the implementation of works under PradhanMantri Gram SadakYojana (PMGSY) by way of Regional Review Meetings (RRMs) and Inter Ministerial Empowered Committee (EC) Meetings. TheState-wise details regarding the progress of works under PMGSY including the States of Madhya Pradesh, Andhra Pradesh, Kerala and Rajasthan are given at **Annexure I.**

- (c) & (d): During the current financial year 2015-16, for accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance, Government of India has formulated an Action Plan to achieve an early target under PMGSY, with enhanced financial allocation to the States and modified funding pattern in the Scheme. Accordingly, the fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern States and 3 Himalayan States (Jammu Kashmir, Uttarakhand, Himachal Pradesh) for which it is 90:10. In view of the availability of substantial additional allocation of funds under the Scheme, the Ministry has requested all the States to quickly submit new proposals as per the programme guidelines for consideration and sanction under PMGSY. The State-wise details regarding Annual Allocation under PMGSY is given at **Annexure II.**
- (e): In addition to RRMs and EC Meetings, the programme is monitored through On-line Management, Monitoring and Accounting System (OMMAS), which is a Management Information System (MIS) for PMGSY and State and District Vigilance Monitoring Committees set up by the Ministry at State and district levels.:

PRADHAN MANTRI GRAM SADAK YOJANA (PMGSY)

Annexure referred to in reply to Part (a) &(b) of Lok Sabha Unstarred Question No. 1359 to be answered on 03.03.2016

to be answered on 03.03.2016 Status of Length & Habitations cleared and connected under PMGSY (till 31.01.2016) # State(s) Total length Total length Habitations **Habitations** cleared (Km) constructed cleared (in connected (in (Km) no.) no.) 1 2 3 4 5 6 1 **Andhra Pradesh** 14825.78 12987.99 1947 1316 2 Arunachal 6420.30 5161.77 340 420 Pradesh 3 Assam 17597.26 15810.57 9257 7689 4 Bihar 50035.60 35510.34 27184 15048 Chattisgarh 29565.09 25824.90 9442 8592 5 6 Goa 182.77 158.70 20 2 7 Gujarat 12655.21 12167.71 3042 3021 8 Harvana 5561.49 5509.30 1 1 Himachal 9 1984 12743.08 11280.54 2445 **Pradesh** 10 Jammu & 10138.80 6574.54 1925 1450 Kashmir 11 Jharkhand 19231.57 12188.77 8469 5571 12 Karnataka 17481.98 297 276 18622.59 13 Kerala 3357.94 2310.76 436 380 Madhva Pradesh 16905 14 70252.30 63548.46 14085 **15** Maharashtra 27053.89 23569.53 1394 1260 16 **Manipur** 549 414 6720.18 4708.10 **17** Meghalaya 2202.73 1164.78 482 192 2851.88 18 **Mizoram** 2391.61 162 155 19 3371.87 91 90 Nagaland 3629.63 20 Odisha 45188.77 35018.77 13588 10005 Punjab 413 21 6937.22 6770.89 425 22 Rajasthan 14646 13587 62434.02 58461.87 23 Sikkim 3553.42 2745.78 296 231 24 Tamil Nadu 14036.01 12940.56 1983 1948 25 Telangana 10413.51 9294.86 583 **26** Tripura 4793.45 3182.98 1903 1717 27 Uttar Pradesh 52604.75 11228 45904.54 12689 Uttarakhand 28 8611.56 6451.54 1254 821 29 West Bengal 25395.21 19392.65 13784 12141 547615.99 114540 **Grand Total** 461886.66 145036

Annexure referred to in reply to part (c) & (d) of Lok Sabha Unstrarred Question No.1359 for 3.03.2016

PRADHAN MANTRI GRAM SADAK YOJANA (PMGSY) Revised Enhanced Annual Allocation 2015-16 of the States

Annexure referred to in reply to part (c) & (d) of Lok Sabha Unstrarred Question No.1359 for 3.03.2016

(Rs in crore)

	(Rs in c			
S. No	State	Enhanced Annual Allocation (Central share)	Matching Share by the States	Total Annual Allocation
1	2	3	4	5
1	Andhra Pradesh	379.20	253.00	632.20
2	Arunachal Pradesh	375.00	42.00	417.00
3	Assam	287.10	32.00	319.10
4	Bihar	2781.00	1854.00	4635.00
5	Chhattisgarh	498.00	332.00	830.00
6	Goa	0.00	0.00	0.00
7	Gujarat	474.10	316.00	790.10
8	Haryana	304.70	203.00	507.70
9	Himachal Pradesh	268.40	30.00	298.40
10	Jammu & Kashmir	488.00	54.00	542.00
11	Jharkhand	865.00	577.00	1442.00
12	Karnataka	140.80	94.00	234.80
13	Kerala	151.00	101.00	252.00
14	Madhya Pradesh	1122.00	748.00	1870.00
15	Maharashtra	553.30	369.00	922.30
16	Manipur	299.80	33.00	332.80
17	Meghalaya	150.70	17.00	167.70
18	Mizoram	50.90	6.00	56.90
19	Nagaland	17.60	2.00	19.60
20	Odisha	1382.70	922.00	2304.70
21	Punjab	221.10	147.00	368.10
22	Rajasthan	559.90	373.00	932.90
23	Sikkim	55.00	6.00	61.00
24	Tamil Nadu	205.00	137.00	342.00
25	Telangana	273.73	182.00	455.73
26	Tripura	274.83	31.00	305.83
27	Uttar Pradesh	1110.35	740.00	1850.35
28	Uttarakhand	409.20	45.00	454.20
29	West Bengal	1477.30	985.00	2462.30
	Total (States)	15175.71	8631.00	23806.71